

2014

High Court, Appellate Side, Calcutta

No. 1247-R(JS)

Dated, Calcutta the 17th May, 2014

**From: Sri Debi Prosad Dey,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To : 1. All the District Judges of West Bengal
2. The Chief Judge, City Sessions Court, Calcutta

Sub: Court's Notification No. 1246-R(JS) dated 17.05.14 containing names of 42 eligible WBSJ officers coming under the zone of consideration in the process of selection through Normal Promotion, 2014, for appointment to the post of District Judge (Entry Level).

Sir/Madam,

I am directed to refer to the Court's Notification bearing No. 988-R(JS) dated 10.04.2014, duly published in the Court's website, declaring 14 (fourteen) vacancies for Normal Promotion 2014 in the cadre of District Judge (Entry Level) and furnish herewith the list of (42) eligible Judicial Officers coming under the zone of consideration in the process of selection and to request you to ask all the eligible Judicial Officers under your judgeship to submit 3 sets of judgements, each set containing 10 copies of their contested judgements (5 Civil and 5 Criminal cases) delivered during the year 2013 - 2014 (if not available, the judgements delivered during holding of previous Court may be submitted) so that the same having been received by your judgeship are ensured to reach this Hon'ble Court on or before 30.05.2014, positively.

This may be treated as important and urgent.

For further information, if any, the office of the Assistant Registrar-I, High Court, Appellate Side, Calcutta may be contacted on all working days (within 11.00 a.m. to 4.45 p.m.), over Phone No. (033)-2254-8065/8181.

Yours faithfully,

Sd/-
(Debi Prosad Dey)
Registrar (Judicial Service)